

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KSS PETRON PRIVATE LIMITED Date of Commencement of Liquidation: 27-12-2019; List of Stakeholders as on Date: 20-02-2020; Name of IP: Mr. Vineet K Chaudhary; Process Number: ; Last 5 digitof registration number: 10246

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				126519456				NA
2	Liquidation costs incurred till date				3470490				NA
3	Secured financial creditors	1	9023006728	1	9023006728	0	0	0	Annexure 3
4	Unsecured financial creditors	2	6799598006	2	6799598006	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	12	1481641	23	2225974	0	60000	0	Annexure 6
7	Operational creditors (Government Dues)	3	33941050	2	31075678	0	2865372	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	101	3142574196	93	697009056	0	2445565140	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		119	19000601621	121	16682905388	0	2448490512	0	